

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 229 of 2013**

**Dated : 27<sup>th</sup> November, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Powergrid Corporation of India Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Alok Shankar R-13.

**ORDER**

Heard the learned counsel for the parties.

Judgment is reserved.

**(Justice Surendra Kumar)**  
**Judicial Member**

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**(Rakesh Nath)**  
**Technical Member**